

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 328 of 2013 & IA Nos. 432 of 2013 and 324 of 2014

Dated: 10th February, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**Shyam Ferro Alloys Ltd. ... Appellant (s)
Versus
Central Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

Mr. Saurabh Mishra for R-3

Mr. M.G. Ramachandran

Ms. Anushree Bardhan

Mr. Shubham Arya

Ms. Poorva Saigal

ORDER

This Appeal, being Appeal No. 328 of 2013, has wrongly been shown as '*Part Heard*' whereas the arguments are yet to commence.

Post this appeal for hearing on **03rd March, 2016** when other appeals, namely Appeal No. 293 of 2013 & Batch is also posted, involving the same issue, where the interest accrued on the pension amount is to be adjusted.

Mr. K. S. Dhingra, learned counsel for the respondent, Commission, has today filed written submissions, let the same be taken on record.

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**